

Bhakarapet in Cuddapah District of Andhra Pradesh; and

(b) if so, what are the details of the proposal and the action taken by Government thereon?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ PATIL): (a) and (b) No, Sir. There is no such proposal under consideration.

सेन्ट्रल बैंक आफ इंडिया के शाखा प्रबंधक के विरुद्ध शिकायतें

2017. श्री सुनील कुमार पट्टनायक : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सेन्ट्रल बैंक आफ इंडिया, 36 यू, सीलमपुर, दिल्ली के शाखा प्रबंधक के विरुद्ध शहरी निर्यातों को स्व-रोजगार योजना के तहत ऋण नहीं दिये जाने के संबंध में संबंधित प्राधिकारियों को कई शिकायतें की गयी हैं;

(ख) यदि हां, तो उनका ब्योरा क्या है और उन पर क्या कार्यवाही की गयी है, क्या सरकार इस मामले में जांच कराने का विचार रखती है ;

(ग) उन आवेदन पत्रों की संख्या का ब्यौरा क्या है जो अभी तक लम्बित हैं अथवा जिन्हें अस्वीकृत कर दिया गया है; और

(घ) क्या सरकार उन आवेदकों को ऋण देने का विचार रखती है जिनके आवेदनपत्र अभी भी बैंक में लम्बित हैं ?

वित्त मंत्रालय में राज्य मंत्री (श्री जनार्दन पुजारी) : (क) से (घ) सेन्ट्रल बैंक आफ इंडिया ने सूचित किया है कि उसे एक शिकायत प्राप्त हुई थी जिसकी जांच करने पर यह पाया गया कि वह उसकी घोंडा शाखा से संबंधित थी न कि सीलमपुर शाखा से। शहरी गरीबों के लिए स्व-रोजगार योजना के अंतर्गत श्रीमती शकुन्तला देवी

जैन का आवेदन पहले ही मंजूर किया जा चुका है और उन्हें ऋण राशि का भुगतान भी किया जा चुका है।

बैंक ने आगे चलकर सूचित किया है कि उसकी न्यू सीलमपुर शाखा को शहरी गरीबों के लिए स्वरोजगार योजना के अंतर्गत 134 आवेदनपत्र प्राप्त हुए थे जिनमें से 45 आवेदन मंजूर किये जा चुके हैं और 89 नामंजूर कर दिए गए हैं तथा बैंक शाखा के पास इस समय कोई आवेदन लम्बित नहीं है।

Licences for Manufacture of Telephones Equipment

2018. SHRIMATI SURYAKANTA JAYAWANTRAO PATIL: Will the PRIME MINISTER be pleased to state:

(a) whether a proposal for grant of new licences for the manufacture of Electronic Telephone Instruments, Key Telephone Systems, Cordless Telephones and Facsimile Equipments to the private companies, is under active consideration of Government;

(b) what is the number of applications received for such licences; and

(c) whether Government have issued any such licences; if so, to whom these have been issued?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND THE MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K. R. NARAYANAN): (a) Private companies are granted letters of intent for the manufacture of Electronic Telephone Instruments, Electronic Private Automatic Branch Exchanges including Key Telephone Systems and Facsimile Equipment. Cordless Telephones are not at present allowed for the private sector. At present new proposals for grant of licences for Electronic Telephone Instruments and Electronic Private Automatic Branch Exchanges including Key Telephone Systems are not being considered due to capacity constraint.

(b) The number of applications that have so far been received for letters of intent for Electronic Telephone Instruments, Electronic Private Automatic Branch Exchanges including Key Telephone Systems and Facsimile equipment from the private sector is 230.

(c) The details of letters of intent issued for Electronic Telephone Instruments, Electronic Private Automatic Branch Exchanges including Key Telephone Systems and Facsimile equipment to the private sector are given in the enclosed Statement.

Statement

Details of letters of intent issued to private parties for the manufacture of Telephone Instruments

S No.	Name of the Party
1.	Texton Telecom Pvt. Ltd.
2.	Remington Rand of India Ltd.
3.	Crompton Greaves Ltd.
4.	Pulsar Electronics (Pvt.) Ltd.
5.	Set Telecommunications Pvt. Ltd.
6.	Bharati Telecom Ltd.
7.	ITAC India Manufacturing Co. Ltd.
8.	Sri Gopal K. Kejriwal
9.	Haryana Telecommunications Ltd.
10.	The Priyaraja Enterprises.
11.	Himachal Telephone Industries Pvt. Ltd.
12.	Shree Jaisal Electronics & Industries Ltd.
13.	Suneel Communications Pvt. Ltd.
14.	Sri Sunil Kharia.
15.	Digicom Systems Pvt. Ltd.
16.	United Telecom Pvt. Ltd.
17.	Fusebase Electronics Ltd.
18.	Binatone Electronics Ltd.
19.	Debikay Information Technology Ltd.
20.	Unirex Moulds Pvt. Ltd.
21.	ITP Telecoms Pvt. Ltd.
22.	Sri K. K. Joshi

List of private parties licenced for manufacture of EPABX including key. Telephone systems

S. No.	Name of the Party.
1.	Larsen & Toubro Limited.
2.	Usha Computers & Peripherals Limited.
3.	Escorts Limited.
4.	Blue Star Limited.
5.	Artel Communications Limited.
6.	Delton Cables Limited.
7.	Tata Industries Limited.
8.	J. K. Business Machines Limited.
9.	Mahindra & Mahindra Limited.

Doordarshan Serial 'Such Ki Parchhai'

2019. SHRI MUKHTIAR SINGH MALIK: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government's attention has been drawn to the news item appearing in the 'Nav Bharat Times' of 10th April, 1987 under the caption 'Such Ki Parchhai Kis Ne Rukwai';

(b) if so, what are the details therein; and

(c) whether it is a fact that the said serial was not telecast on Doordarshan as per the news report, if so, what are the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI AJIT PANJA): (a) to (c) The Government has seen the press report in the issue of 'Nav Bharat Times' dated 10-4-87 to this effect. The telecast of 'Such Ki Parchhai' on 6-4-87 was not stopped on anybody's request as stated in the press report. In accordance with the practice followed by Doordarshan,